

Filing no. 8295/2020 Cr. Appl. (D.B.)

Guljar Ansari Vs The State of Jharkhand and anr.

Name of advocate:- A. K. Chaturvedi

Defects :

2. Limitation expired on 13/04/2020, delayed by 51 days.
4. A/fee of Rs. 170/- is short.
9. (i) Para 2, 5 and prayer statement of I.A. regarding expiry of limitation and delay may be verified from the calculation made at the back page of instant appeal.  
(ii) Name of the Ld. P.O. at para 1, aggrieved and prayer para may be verified from impugned order.  
(iii) Details of sentence may be verified/corrected at para 1 and aggrieved para as per impugned order.  
(iv) Name and father's name of the appellant at vak may be verified from impugned order.  
(v) Para 4 statement of affidavit in I.A. may be stated properly.